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MOST IMMEDIATE

No. 224 / Exam.Cell-DHJS&DJS/DJS Exam./2019

From:

The Registrar General
High Court of Delhi
New Delhi

To

The Registrar General
High Court for the State of Telangana
Hyderabad

New Delhi, dated the 26th August, 2019

Sub: **Corrigendum for recruitment to the Delhi Judicial Service-2019.**

Sir,

I am forwarding herewith a copy of Corrigendum to the advertisement for recruitment to the Delhi Judicial Service-2019. It is requested that the same may kindly be given wide publicity and be also displayed on the Notice Boards of your High Court and the Courts subordinate to your High Court and the Bar Associations within the jurisdiction of your High Court.

Yours faithfully,



(Dinesh Kumar Sharma)
Registrar General

Encl.: As above.



PUBLIC APPOINTMENTS

HIGH COURT OF DELHI : NEW DELHI

(website: www.delhihighcourt.nic.in)

DELHI JUDICIAL SERVICE EXAMINATION – 2019

CORRIGENDUM

In continuation of this Court's notice published in various newspapers on 31.07.2019 whereby 45 vacancies [43 existing vacancies and 02 anticipated vacancies] have been advertised for Delhi Judicial Service Examination-2019, it is hereby notified that the number of vacancies for Delhi Judicial Service Examination – 2019 shall be read as under:

| Category | No. of vacancies | Remarks |
|--------------|------------------|--|
| General | 31 | 02 (backlog) 02 (fresh) 27 (anticipated) |
| SC | 17 | 12 (backlog) 05 (anticipated) |
| ST | 27 | All backlog |
| TOTAL | 75 | |

Note 1: Out of aforesaid 75 vacancies, the reservation for PwD candidates shall be as follows:

| Category | Vacancies |
|--|----------------------------------|
| PwD (Autism, intellectual disability, specific learning disability and mental illness and Multiple disabilities mentioned under clauses (a) to (d) including deaf-blindness) | 02 (backlog)** |
| PwD (Locomotor disability) | 01 (backlog) |
| PwD (Blind/Low Vision) | 02 (backlog) 01 (anticipated) |
| PwD (Hearing Impairment) | 02 (backlog) |
| Total | 08 |

** 01 vacancy is subject to the outcome of WP(C) No. 5948/2019 titled "Bhavya Nain vs. High Court of Delhi"

Note 2: The categorywise bifurcation of anticipated vacancies may undergo a change as the same would depend upon the category of the officers of Delhi Judicial Service to be promoted and would be finalized only after the officers are actually promoted.

Note 3: The Last Date and Time for filling Online Application Form and/or making payment through Debit Card/Internet Banking is extended to 08.09.2019 (10:00 PM).

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL
23.08.2019